



**HIGH COURT OF JUDICATURE FOR RAJASTHAN  
BENCH AT JAIPUR**

D.B. Civil Writ Petition No. 14883/2026  
CNR: RJHC020746462026 | URN: CW / 31781U / 2026

Jitendra Sharma S/o Shri Vijay Shankar Sharma

-----Petitioner

Versus

State of Rajasthan and Ors.

-----Respondents

For Petitioner(s) : Mr. Umesh Vyas  
For Respondent(s) : Mr. G.S.Gill, AAG with  
Ms. Shikha Sharma, AAAG &

**HON'BLE MR. JUSTICE INDERJEET SINGH  
HON'BLE MR. JUSTICE SANDEEP TANEJA**

**Order**

**07/08/2026**

1. Heard learned counsel for the parties.
2. This writ petition has been filed on behalf of the petitioner seeking stoppage of illegal constructions made by various persons in the Walled City of Jaipur and for restoring the heritage look of the Pink City. The walled City of Jaipur, popularly known as the Pink City, was established and constructed about 300 years back and popularly known as one of the best heritage cities in the world.
3. In that view of the matter, we direct the Commissioner, Nagar Nigam, Jaipur to look into the matter and further direct to stop all the illegal constructions going on without any due approval from the Nagar Nigam or the Municipal Board.
4. In the first phase, we direct the respondents to stop all the illegal constructions on the major roads of Walled City namely;  
(i) Kishanpole Bazaar Road (ii) Choura Rasta (iii) Johri Bazaar



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Road and (iv) road starting from Chandpol Bazaar to Badi Chopad passing through Tripolia Gate and Chhoti Chopad. The respondents are further directed to take appropriate steps to restore the heritage look of the Pink City.

5. List the matter on 07.09.2026.

(SANDEEP TANEJA),J

(INDERJEET SINGH),J

22/AVINASH GULERIA